

INCOME TAX APPELLATE TRIBUNAL : KOLKATA BENCHES : KOLKATA.

Sub : Cause List for the Cases fixed on Friday the 11/01/2019

COURT ROOM No. - I

Before Hon'ble' S/Shri P.M. Jagtap, V.P. & S.S. Viswanethra Ravi ,JM
(Consideration for grant of Early Hearing)

1.I.T.A. No.938/Kol/2018 -The Peerless Gen.fin.& Inv.Co.Ltd(Early Hearing)B/
2 S A No 129/Kol/2018 -Andrew Yule & Co. Ltd A/

Before Hon'ble' S/Shri J.Sudhar Reddy, A.M. & S.S. Viswanethra Ravi,JM

1.S.A. No. 01/Kol/2019 -M/s.Organon (India) Ltd C/
2.S.A. No. 02/Kol/2019 -Purushottam Das Agarwal C/
3.S.A. No. 03/Kol/2019 -Rohit Bansal B/
4.S.A. No. 126/Kol/2018 -Sonar Bangla Jewelers(P)Ltd C/

Note : Following case, which are fixed for hearing on 11/01/2019
stand adjourned to 18 / 01/2019. No further notice will be issued.

Before Hon'ble' S/Shri P.M. Jagtap, V.P. & A.T. Varkey,JM
(For Clarification)

1-4.I.T.(SS). No.131-134/Kol/2017-D/Jupiter International Ltd A/JM
5-7.CO. No.18-20/Kol/2018 -A/Jupiter International Ltd A/JM

Note :Following case, which are fixed for hearing on 11/01/2019
stand adjourned to 01 / 02/2019. No further notice will be issued.

Before Hon'ble S/Shri J.Sudhakar Reddy, A.M. &Hon'ble' Sri A.T. Varkey, JM

1-2. M.A. No.146-147/Kol/2018 -Russel Credit Ltd C/JM
3. M.A. No.159/Kol/2018 -W.B. Transport Corpn. Ltd B/JM

Before Hon'ble' S/Shri J.Sudhar Reddy, A.M. & S.S. Godara,JM

1.M.A. No.210/Kol/2018 -Nikhil Oil field supply & Services (P)Ltd A/AM


Assistant Registrar

